

valuable audio visual adult education and recreation;

(c) whether Government propose to stop allowing of running touring cinemas continuously as the short licences impose extra burdens, including gratification of staff; and

(d) whether Government propose to give loans and subsidies to touring talkies and others wanting to invest in permanent buildings?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) to (d). Information is being collected from the State Governments and will be laid on the Table of the House in due course.

Presents given to Prime Minister on Sale in A.I.C.C. Building

*1041. **SHRI N. DANDEKER:** Will the **PRIME MINISTER** be pleased to state:

(a) whether the Prime Minister's attention has been drawn to a press report that articles presented to her were on sale to the public on the lawns of the All India Congress Committee (Hindustan Times) dated the 4th March, 1968;

(b) if so, whether these articles were her personal property or State property;

(c) if they were treated as her personal property, why were they so treated; and

(d) if they were State property, who chose the place where the sale would take place and why was that venue chosen?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) to (d). The articles were mostly of trifling monetary value such as

cloth or zari garlands, bamboo articles, cloth handbags, baskets, little dolls and so on, received as personal gifts by the Prime Minister from visitors or during her Election and other tours. They numbered three to four hundred, out of which some 250 were sold for a sum of Rs. 2,520.25 at a fete specially organised jointly, by a number of women's social welfare and other voluntary organisations. The sale was organised in aid of the Prime Minister's Women's and Children's Fund.

Pronunciation Cell in AIR

*1042. **SHRI KAMALANATHAN:**
SHRI MAYAVAN:
SHRI DEIVEEKAN:
SHRI SUBRAVELU:
SHRI NARAYANAN:

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state:

(a) whether it is a fact that a Pronunciation Cell exists in the All India Radio;

(b) if so, whether the cell has ever taken any step to ascertain the correct pronunciation of some of the names of leaders of South India and also the names of some Members of Parliament from South; and

(c) whether some of these names are generally incorrectly pronounced?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) A rudimentary pronunciation Cell functions. The establishment of a full-fledged Cell is under consideration.

(b) The existing News Readers' Cell looks after the need for correct pronunciation of names, including those from the South.

(c) Names unconnected with a particular language or culture always present a problem, being outside the phonetic genius and into national

rhythm of the language spoken. There is thus a tendency, difficult to surmount, in all cultures to pronounce a name or word of another culture by mispronouncing or adopting it to the phonetic genius of the speech used. Not only do Indian names present problem in English announcements but Indian names of one region and language group present problems of pronunciation in announcements in another Indian language. For obviating these difficulties, A.I.R. has compiled an elaborate pronouncing dictionary, but the phonetic problems are nevertheless considerable.

Smuggling of Indian Films

*1043. SHRI JUGAL MONDAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that many Indian films are being smuggled from India to foreign countries;

(b) whether it is a fact that a film named "Dil Diya Dard Liya" has been smuggled to South Africa; and

(c) if so, the action taken against the distributors of such films?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Instances of clandestine exhibition of films with the possible connivance of the overseas buyers in countries other than those contracted for have come to the notice of the Government;

(b) Government has seen a press report to this effect; and

(c) Notwithstanding the limitations, Government are examining the possibility of tightening up the existing procedures so as to eliminate chances of illegal exploitation of films abroad.

Migration of Hindus from E. Pakistan

*1044. SHRI BEDABRATA BARUA:
SHRI D. N. DEB:
SHRI R. R. SINGH DEO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that migration of Hindus from East Pakistan still continues;

(b) if so, the number of persons who crossed over to India during January-February, 1968;

(c) whether Government have taken up the matter with the Government of Pakistan; and

(d) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT):

(a) Yes, Sir.

(b) According to information available with the Government of India, 1580 persons migrated to India from East Pakistan during the months of January and February, 1968.

(c) and (d). The Government of India have repeatedly represented to the Government of Pakistan regarding the plight of the minorities there, and have reminded them of their obligations, under the Nehru-Liaquat Pact of 1950, which requires them to guarantee to their minorities, security, full freedom and equality of rights. Unfortunately, the condition of the minorities there, continues to be bad. Assuring protection and equality of opportunity to minorities is a solemn duty which the Government of Pakistan owes to its own nationals.

Anti-Indian Propaganda by Radio Pakistan

*1045. SHRI RAMACHANDRA VEERAPPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there has been a notable stepping up of the